

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.419/2017
OA No.1439/2015**

New Delhi this the 27th day of September, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Smt. Anjani (age 49 years)
(Working as Hindi Translator in CESTAT)
w/o Late Sh. Ravi Prakash
r/o 437, Pocket-I, DDA Flats,
Sector 9, Dwarka
New Delhi-110077.

... Petitioner

(By Advocate:Shri Deepak Verma)

VERSUS

1. Dr. Hasmukh Adhia
Secretary to the Govt. of India
Dept. of Revenue, Ministry of Finance,
North Block, N.Delhi-110001

2. Shri A.Mohan kumar
Registrar,
Customs Excise & Service Tax Appellate Tribunal (CESTAT)
West Block-2
R.K. Puram, New Delhi-110066. ...Respondents

(By Advocate:Shri Rajesh Katyal)

O R D E R (Oral)

Hon'ble Mr. Raj Vir Sharma:

Learned counsel for the alleged contemnors pointed out that in WP(C) No. 7611/17, the Hon'ble High Court has stayed this contempt proceedings. We think it appropriate to close this contempt petition as Hon'ble High Court has stayed the C.P. Accordingly, the CP is closed and notices issued to the alleged contemnors are discharged. However, the petitioner is at liberty to revive this C.P. after decision of the Hon'ble High Court.

**(Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

